

**GOVERNMENT OF INDIA**

**MINISTRY OF AYUSH**

**RAJYA SABHA**

**UNSTARRED QUESTION NO.817**

**TO BE ANSWERED ON 03.12.2024**

**Funds allocated to Himachal Pradesh by Central Government**

817 # **Shri Harsh Mahajan:**

Will the Minister of *Ayush* be pleased to state:

(a) the details of funds sanctioned/allocated to Himachal Pradesh by Central Government under the schemes of Ministry, item-wise in the last two years;

(b) whether utilization certificates have been provided by the State Government of Himachal Pradesh after making expenditures under all schemes, if so, the details thereof, if not, the reasons therefor; and

(c) whether Government monitors the accounts of the funds given under various items, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH**

**(SHRI PRATAPRAO JADHAV)**

(a) Ministry of Ayush is implementing one Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments including Himachal Pradesh and providing financial assistance to them for development and promotion of Ayush System. As per the proposals received from State Government of Himachal Pradesh through State Annual Action Plans (SAAPs), an amount of Rs. 7532.797 lakhs has been released by Central Government in the last two years for implementation of different activities. However, under NAM, there is no provision of item-wise release of grant.

(b) & (c) Under NAM, an amount of Rs. 14997.058 lakhs has been released to State Government of Himachal Pradesh from 2014-15 to 2023-24 and utilization certificates (UCs) have been submitted for an amount of Rs. 12005.861 lakhs. Further, Central Government is also monitoring the accounts of the funds given for implementation of various activities of approved SAAPs through following measures:

- i. To get activity-wise physical/financial progress on regular interval from the State/UT Government.

- ii. Ministry of Ayush is also conducting the field visits time to time to analyse the actual progress of implementation of different activities for which state Government has reported expenditure and submitted utilization certificates.
- iii. Time to time Regional Review Meetings under the Chairmanship of Secretary are being conducted for different States/UTs including Himachal Pradesh and during the meeting detailed progress of activity-wise expenditure as well as submission of utilization certificates are being reviewed.
- iv. D.O. letters are also being written from senior officers of the ministry to the senior officers of the State Government for expediting the expenditure and submission of UCs.
- v. Ministry is also conducting one to one meeting from different States/UTs for detailed review of year-wise and activity-wise expenditure as well as submission of UCs.

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